

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1208 of 2019**

**IN THE MATTER OF:**

**Akbar Kothawala**

**...Appellant**

**Versus**

**Megamet Steels Pvt. Ltd & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Kanishk Rana and Mr. Dhruv Gupta, Advocates for Appellant**

**For Respondent: Mr. Gurucharan Singh and Mr. Rajesh Khandelwal, Advocates for R-1  
Mr. Parikshit Ahuja, Advocate for R-3.**

**O R D E R**

**03.02.2020** Rejoinder has not been filed within the given time frame, learned counsel for the Appellant seeks and is allowed two days time to file the same.

List the Appeal 'For Hearing' on **26<sup>th</sup> February, 2020.**

[Justice Bansi Lal Bhat]  
Member (Judicial)

[Justice Venugopal M.]  
Member (Technical)

[Shreesha Merla]  
Member (Technical)

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